

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 217 OF 2015 &
IA NO. 357 OF 2015**

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Singhbhum Chamber of Commerce & Industries.Appellant (s)
Versus
Jharkhand State Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Mohit Kr. Shah
Mr. Dhananjay Pathak
Ms. Shilpi Shah

Counsel for the Respondent(s) : Mr. Ajit Kumar, Sr. Adv.
Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal
Ms. Aprajita Bhardwaj for R.2

ORDER

Issue notice on the Appeal as well as on the I.A. No. 357 of 2015 (Appl. for stay).
Mr. Himanshu Shekhar takes notice on behalf of Respondent No.2 and seeks two
weeks time to file reply. Notice be issued to the other Respondents returnable
on **19.10.2015**. Dasti in addition is permitted.

List the matter on **19.10.2015**. In the meantime, learned counsel for Respondent
No.2 may file reply on or before 16.10.2015 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk